

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2176
ANSWERED ON 20/12/2022

PMGSY-III IN KERALA

2176. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has noticed the difficulties faced in utilizing the amount allotted to Kerala under the PMGSY-III scheme and the action taken by the Government in this regard;
- (b) the details of the progress in the construction of roads allotted to Kerala;
- (c) the details of the State technical agencies of PMGSY project in Kerala;
- (d) the number of roads which given technical clearance by each of these agencies till date from January 2022 district-wise;
- (e) whether the Government has noticed that due to the delay in the implementation of PMGSY-III project, the dilapidated parts of these roads were partially upgraded by utilizing other funds and therefore excluded from the list of PMGSY and the remaining part is dilapidated without construction;
- (f) if so, whether the Government has any plan of action to resolve this issue; and
- (g) the details of steps being taken to avoid technical hurdles due to steep gradients in hilly areas and rural areas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) The State of Kerala has been allocated target of 1,425 Km road length under Pradhan Mantri Gram Sadak Yojana (PMGSY)-III, against which the State has so far been sanctioned 686.232 Km at an estimated cost of Rs. 471.81 crore. As reported by the State Government, 68.10 Km road length has already been completed with an expenditure of Rs. 37.62 crore. The intervention/vertical- wise progress of construction of roads sanctioned to the State of Kerala can be accessed on citizen section of programme website www.omms.nic.in > **Proposals > Statewise list of roads.**

(c) & (d) There are two State Technical Agencies empanelled in the State of Kerala, namely College of Engineering, Thiruvananthapuram, Kerala and National Institute of Technology, Calicut, Kerala. Total 3 Nos of roads have been technically scrutinized by the College of Engineering, Thiruvananthapuram since January, 2022, 2 roads covering length 8.16 Km in Idukki district and 1 road covering length 5.71 Km in Kollam district.

(e) & (f) The projects under PMGSY are sanctioned based on the project proposals submitted by the respective State Governments. The proposals received from the State Government are scrutinized at various levels in the National Rural Infrastructure Development Agency (NRIDA) and Ministry and subject to timely compliance by the State Government to the observations raised by the NRIDA/Ministry, there is no delay in sanction of the project proposals.

(g) Rural roads under PMGSY are constructed as per the technical specifications and geometric design standards given in the Ministry of Rural Development Specifications for Rural Roads, Rural Roads Manual of the Indian Roads Congress (IRC) (IRC:SP:20) and also, where required, the Hill Road Manual (IRC:SP:48) and other relevant IRC Codes & Manuals. As per the IRC norms, the permitted gradient for rural roads is 1 in 12.5 and in exceptional circumstances 1 in 10. The Ministry received proposal from the State of Kerala requesting to permit the State to adopt the Gradient of 1 in 8 to 1 in 10 using mandatory traffic signs in short stretches for roads proposed for upgradation under PMGSY-III. The proposal was examined and the State has been asked to furnish data regarding the adoption of such steeper gradients on the existing roads of Public Works Department in the State in hill areas and their record of satisfactory traffic movement and accident data, if any. The response from the State in the matter is awaited.
